

(22)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

OA No.41/92.

Dt. of Order:7-4-93.

P.Sudarshan Rao

....Applicant

Vs.

1. The Regional Provident Fund  
Commissioner, Barkatpura, Hyderabad.
2. The Central Provident Fund Commissioner,  
9th Floor, Mayur Bhavan, Cannaught Circus,  
New Delhi.

....Respondents

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Counsel for the Applicant : Shri Karra Prabhakar Rao

Counsel for the Respondents : Shri Vilas Afzulpurkar, SC for PF

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CORAM:

THE HON'BLE JUSTICE SHRI V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE SHRI R.BALASUBRAMANIAN : MEMBER (A)

(Order of the Division Bench delivered by  
Hon'ble Shri R.Balasubramanian, Member (A) ).

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This O.A. is filed by Sri Sudarshan Rao against  
the Regional Provident Fund Commissioner, Barkatpura,  
Hyderabad and another praying for a direction that the  
reversion of the applicant as a clerk is illegal and seeking  
direction to the Respondents to treat him having continued  
as Enforcement Officer with full benefits ~~is~~ relating to  
seniority, pay protection etc.,.

2. When the case was taken-up for hearing, our  
attention was drawn to the order dt.23-3-93 passed in  
O.A.780/91. In that O.A. the prayer was for a direction  
final to the Respondents to re-draw the/seniority list strictly  
on the lines of the judgment rendered in OA 490 and 491 of

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1986. The Respondents had categorically undertaken by a letter dt.1-10-92 (Annexure-I in MA 1342/92 in OA 780/91) that they are going to recast the relevant seniority list strictly on the lines of the judgment passed in OA 490 and 491/86. In view of this situation there is no necessity for the Tribunal to interfere in the case at this stage and we dispose of OA 41/92 with a direction to the Respondents to finalise the seniority list at the earliest. The applicant is however will be at liberty to approach this Tribunal afresh if he is aggrieved by the seniority list prepared in the above indicated manner.

3. Accordingly the O.A. is disposed-of with the above observations with no order as to costs.

*spz*  
(V.NEELADRI RAO)  
Vice-Chairman

*R.Balasubramanian*  
(R.BALASUBRAMANIAN)  
Member (A)

Dated: 7th April, 1993.  
Dictated in Open Court.

S/24493  
Deputy Registrar (J)

avl/

To

1. The Regional Provident Fund Commissioner,  
Barkatpura, Hyderabad.
2. The Central Provident Fund Commissioner,  
9th Floor, Mayur Bhavan, Cannaught Circus, New Delhi.
3. One copy to Mr.Karra Prabhakar Rao, Advocate  
Vidyanagar, Hyderabad.
4. One copy to Vilas V.Afzulpurkar, SC for P.F. CAT.Hyd.
5. One copy to Library, CAT.Hyd.
6. One spare copy.

*sent to P.F. CAT.Hyd*  
pvm